

National Company Law Tribunal

Allahabad Bench

CP NO. 32/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

NAME OF THE COMPANY: Carpo Electronics Ltd.

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Shinghal	Advocate	petitioner	S. Shinghal
2.	M. K BAGRI	OL	RD(NR) & OL	M.K Bagri 30/5/17

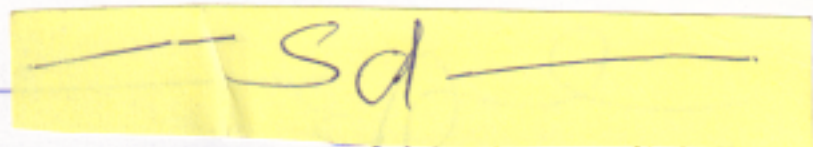
Order dated 30.05.2017 in the matter of CP NO 32/ALD/2016 Carpo Electoronica Ltd

Parties are represented by their respective counsel. Shri Siddhartha Shinghal for company petition, Shri M.K Bagri for OL.

The affidavit of RD(NR) is not yet filed; hence last opportunity is granted for filing the same otherwise the matter would have proceeded for hearing and disposal on the basis of OL's report filed in the matter.

The matter be listed on 10<sup>th</sup> July 2017

Date-30.05.2017



Shri H.P Chaturvedi (Member Judicial)